

sprinklers in Cardamom estates has been stopped;

(b) if so, whether Government propose to extend it for the current year also because of the present drought; and

(c) the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN):** (a) The Spices Board had the following schemes for subsidy for construction of small dams & sprinklers etc:-

- (i) Western Ghat Development Programme, Udumbanchola, Kerala.

This programme commenced in 1985-86 and was in operation upto 1989-90. However, payments to applicants who could not complete construction in 89-90 would be made in 1990-91.

- (ii) Western Ghat Development Programme Karnataka.

This programme would be continued in the current financial years also.

- (iii) Scheme for developing water sources and irrigating cardamom plantations (Drought Scheme).

This scheme was approved for implementation in 1989-90 also on year-to-year basis. No proposal to continue the scheme during 1990-91 has been received from the Spices Board.

(b) and (c). At present there is no threat of drought in cardamom plantations.

### **Increase in Number of Judges**

**8232. SHRINARSINGHRAODIKSHIT:** Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the attention of Union Government has been drawn to the new system captioned "Justice through public pressure" appearing in Times of India dated 16 April, 1990;

(b) if so, the reaction of Government thereto; and

(c) the steps being taken by Government to increase the number of judges?

**THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI):** (a) Yes, Sir.

(b) and (c). The Law Commission in its 120th Report had, among others, recommended that the present strength of 10.5 Judges per million population be increased to 50 Judges per million population. The report has been circulated to all the State Government/Ut Administration. so far as the recommendations relating to High Courts are concerned, it has been decided not to accept the proposal to increase judge-strength only on the basis of population.

### **Assistance by Tea Board under Tea Plantation Financial Scheme.**

**8233. SHRI KAILASH MEGHWAL:** Will the Minister of COMMERCE be pleased to state:

(a) the amount provided by the Tea Board under the Tea Plantation Financial Scheme as loan and subsidy for replantation and extension of tea area to F.E.R.A. Companies, Indian Proprietary Estates and Small

Growers, separately during the last three years, year-wise:

(b) whether there is any system under operation for monitoring and checking the proper utilisation of the funds; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) The amount disbursed under Tea Plantation Finance Scheme of Tea Board which consists of loan component only during 1986-87, 1987-88 and 1988-89 to FERA companies, Non-FERA companies and Small Tea Growers is as follows:-

<i>Year</i>	<i>FERA Companies</i>	<i>Non-FERA Public/Private Public/Private Companies/ Partnership Propertory Firms</i>	<i>Small Tea Growers Growers (upto 10.12 ha. under Tea</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1986-87	Nil	64.35	Nil
1987-88	Nil	66.80	Nil
1988-89	Nil ,	63.78	Nil

(b) and (c). Yes, Sir. Physical verification of development work undertaken is done by actual inspection of sites by the officials attached to 10 field offices of the Tea Board located in tea growing zones and by Head Office. Second instalment of loan under the scheme is disburse only after completion of planting in the sanctioned area duly verified by the Board' officials as well as by recognised inspecting officials of the Industry on production of the Utilisation Certificate of previous instalments of the loan.

#### **Sale of Raw Coffee and Coffee Powder**

8234. SHRIMATI J. JAMUNA: Will the Minister of COMMERCE be pleased to state:

(a) whether the sale of raw coffee and coffee powder by the Coffee Board's depots in domestic market has come down;

(b) if so, the details thereof in terms of percentage;

(c) the reasons therefor;

(d) whether the export of coffee has also shown downward trend;

(e) if so, the reason for downward trend in the international market; and

(f) the steps Government propose to take to increase the sale of raw coffee and coffee powder in the domestic market and to increase coffee export?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) to (c). As compared to 1988-89 there has been a 16.83% decline in the sale of raw coffee and coffee powder in 1989-90 from Coffee